

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 202
IB-148/ND/2020

IN THE MATTER OF:

M/s. SKG Assets & Holding Pvt. Ltd.

...PETITIONER

Vs.

M/s. RFB Latex Ltd.

...RESPONDENT

Section

Under Section 7 of IBC

Order delivered on 07.02.2020.

Coram:

**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor/F.C. :Ms. Akanksha Choudhary,
Advocate**

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the petitioner. Notice be issued to the corporate-debtor vide all modes including through the process of the Bench returnable on 27th February, 2020.

- S d -

**(V.K. Subburaj)
Member (T)**

- S d -

**(Abni Ranjan Kumar Sinha,
Member (J))**